MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI C. K. CHANDRAPPAN: I introduce the Bill.

---

**15.33 hrs.**

## CONSTITUTION (AMENDMENT) BILL*

*(Substitution of article 16 and amendment of article 320, etc.)*

**श्री मधु लिमये** (बांका) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूं कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**श्री मधु लिमये :** उपाध्यक्ष महोदय, मैं विधेयक को पुरःस्थापित करता हूं।

---

**15.34 hrs.**

## CONSTITUTION (AMENDMENT) BILL*

*(Amendment of articles 37, 45 etc.)*

**श्री मधु लिमये** (बांका) : उपाध्यक्ष महोदय मैं प्रस्ताव करता हूं कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India"

*The motion was adopted.*

**श्री मधु लिमये** : उपाध्यक्ष महोदय, मैं विधेयक को पुरःस्थापित करता हूं।

---

**15.35 hrs.**

## CONSTITUTION (AMENDMENT) BILL*

*(Amendment of articles 24 and 326)*

**श्री मधु लिमये** (बांका) : मैं प्रस्ताव करता हूं कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**श्री मधु लिमये** : मैं विधेयक को पेश करता हूं।

**15.35½ hrs.**

## CANTONMENTS (AMENDMENT) BILL*

*(Amendment of section 13, omission of section 14 etc.)*

**श्री मधु लिमये** (बांका) : मैं प्रस्ताव करता हूं कि छावनी अधिनियम, 1924 का

---

*Published in Gazette of India Extraordinary, Part II, section 2, dated 29-7-77.